

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.452/05

Monday this the 7th day of April 2008

C O R A M :

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

Suresh Kumar C.K.,
Chethikandathil House,
Arur P.O., Kakkattil, Kozhikode.

...Applicant

(By Advocate Mr.R.K.Muralidharan)

Versus

1. Dakshin Kaman Mukyalaya,
Chief Engineer, Headquarters,
Southern Command, Engineer Branch, Pune.
2. Garrison Engineer,
Redfield Post, Coimbatore.
3. Assistant Garrison Engineer
B/R Cannanore & Calicut,
Headquarters Hospital P.O.,
Cannanore.
4. Union of India represented by its Secretary,
M/o Defence, New Delhi.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 7th April 2008 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this application seeking a direction to the respondents to appoint him either in the vacancy of Lower Division Clerk or in the vacancy of Meter Reader on compassionate grounds.

2. I have heard Ms.Viji for the applicant and Mrs.Jisha for the respondents. I have also perused the entire proceedings of the case.



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3. Respondents in their reply statement submitted that the applicant was considered for appointment on compassionate grounds both for the posts of L.D.C and Meter Reader. However, the position of the applicant in the merit list was very low and there were only very limited number of posts available for appointment against the compassionate ground quota.

4. After having convinced about the above factual position the applicant's counsel has fairly not pressed for the reliefs sought in this application. In the above facts and circumstances of the case, being devoid of any merit, this O.A is dismissed. There shall be no order as to costs.

(Dated this the 7th day of April 2008)


GEORGE PARACKEN
JUDICIAL MEMBER

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